

Ministry should develop ancillary industries connected with HAL; if so, may I know what steps have been taken?

Shri Raghuramaiah: I have already submitted that proposals for the manufacture of accessories are under consideration.

Shri S. C. Samanta: May I know what is the price difference between the assembled aircraft with all imported components and the aircraft that is manufactured partly with indigenous and partly with imported components?

Shri Raghuramaiah: I have not got the figures here. Besides, there are a number of aircraft which are manufactured here. Some are fighter aircraft. I do not know whether the House would like me to reveal the prices. Apart from that, I do not have the figures with me here.

Shri Subodh Hansda: May I know whether indigenous raw materials are used for the manufacture of these components or whether we import the raw material from outside

Shri Raghuramaiah: We are now importing some raw materials. As I have already mentioned, we have some proposals for manufacturing those raw materials here itself.

Shri M. L. Dwivedi: May I know the percentage of raw materials which are indigenously manufactured? What is the source from which they are procured if they are not indigenously manufactured?

Shri Raghuramaiah: It is difficult to give the number. I have already given the percentage. The percentage of imported components vary from 5 to 50 per cent depending on the type of aircraft.

Shri M. L. Dwivedi: If those raw materials are not manufactured indigenously, may I know the source from which they are procured?

Shri Raghuramaiah: They are purchased in the market.

Shri M. R. Krishna: May I know whether it is a fact that the firm which was to supply the engine for the supersonic HF 24 has backed out? If so, what steps are being taken to manufacture the engine here or to procure it?

Shri Raghuramaiah: I would request my hon. friend to put a separate question.

Shri S. M. Banerjee: I want to know whether the production of supersonics in HAL has been increased and, if so, to what extent?

Shri Raghuramaiah: We are producing certain jet aircraft. I do not know what my hon. friend means by increase in production. Does he mean the number or types of aircraft?

Shri S. M. Banerjee: I asked about the number. I put the question in that way to safeguard the interests of the country. I do not want to know the exact number. I just want to know whether it is on the increase.

Shri Raghuramaiah: Of course, it is on the increase.

Home Guards for Manipur

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*421. { **Shri Bibhuti Mishra:**
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Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Union Territory of Manipur will have a home guard force;

(b) if so, what is the need for it;

(c) the total expenditure to be incurred on it; and

(d) whether this scheme will also be extended to other Union Territories?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
 (a) Yes.

(b) To train the citizens to render voluntary assistance in times of national emergencies.

(c) The estimated expenditure during the current financial year is Rs. 70,000.

(d) A Home Guards organisation has already been set up in Delhi. It is also proposed to set up similar organisations in Himachal Pradesh and Tripura.

श्री विभूति मिश्र : क्या इस होम गार्ड फ़ोर्स को बारह महीने का एम्प्लायमेंट मिलेगा या साल में कुछ कम दिनों का ?

Shri Datar: Whenever there are national emergencies, this is necessary to aid the Government authorities to put things properly.

श्री विभूति मिश्र : जब सरकार उन को एम्प्लायमेंट में रखेगी, तो उन को कितने रुपये रोज़ाना दिया करेगी ?

Shri Datar: This is a non-official organisation and the cost is not so much as the hon. Member thinks.

श्री विभूति मिश्र : जब श्रीर सूबों में होम गार्ड के सदस्यों को ड्यूटी पर रहने की अवधि में तीन रुपये रोज़ दिये जाते हैं, तो इस क्षेत्र की गवर्नमेंट जब उन को ड्यूटी पर लगायेगी, तो कितने रुपये रोज़ देगी ?

Shri Datar: The hon. Member will kindly appreciate that in addition to governmental authorities, it is always essential that non-official organisations should come forward and aid the Government, so far as such civil emergencies are concerned. It also trains the citizens for self-defence whenever it is necessary.

Shri Man Singh Patel: May I know whether the Home Guards for Manipur will be on the same lines as that in Maharashtra and Gujarat?

Shri Datar: It is now more or less uniform throughout India except in one or two States where the question is under consideration.

Service conditions of Industrial and non-Industrial Employees

***422. Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether all the recommendations of the Shankar Committee which was appointed to remove discrimination between the service conditions of the industrial and non-industrial employees have been accepted; and

(b) if not, the reasons for the delay?

The Minister of State in the Ministry of Defence (Shri Raghuramaiah):

(a) and (b). The recommendations of the Shankar Committee have been examined in the light of the recommendations of the 2nd Pay Commission. Four recommendations of the Shankar Committee have been accepted and Government orders issued. In regard to two items, the recommendations of the Shankar Committee have been accepted with modifications based on the report of the Second Pay Commission. Government orders have also issued in these cases. Four recommendations are under consideration in consultation with the Ministries concerned, and two have not been accepted.

Shri S. M. Banerjee: It would have been better if a statement of the recommendations accepted had been given so that I could ask questions about each recommendation.

Mr. Speaker: I would allow him two opportunities to ask whatever he wants.

Shri S. M. Banerjee: What are those recommendations which have been accepted by Government?

Shri Raghuramaiah: If you will permit me, in a day or two I shall lay a statement on the Table showing the recommendations accepted by the Government.

Mr. Speaker: That would be better, I suppose. Next question.